

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/143/2017
NAME OF THE PETITIONER(S) : INDRA AIR PVT LTD
UNDER SECTION : 252

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

| REPRESENTATION BY WHOM | | | |
|------------------------|--|--|---------------|
| 1. | B Chandra | Auth Rep | B Chandra |
| 2. | B. Sarathbabu Advocate In Rec. Chennai | Coy Auth representative Rec. Chennai | B. Sarathbabu |

ORDER

Ms. B. Chandra, Representative for the Applicant present. Mr. B. Sarathbabu, Counsel for RoC also present. Heard. **Reserved for orders.**


MEMBER (JUDICIAL)

ghk